LOK SABHA

Wednesday, March 24, 1971/ Chaitra 3, 1893 (Saka)

The Lok Sabha met at Eleven of the Clock.

[MR. SPEAKER *in the Chair*]

MEMBERS SWORN

1. Shri Yadav Shivram Mahajan (Buldana)
2. Shri Kadam Dattajirao Baburao (Hatkanangale)

11.05 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

LOCK OUT DECLARED BY I.A.C.

MR. SPEAKER : We will now take up the Call Attention Notice. Shri Shashi Bhushan.

SHRI SEZHIYAN (Kumbakonam) : Regarding Calling Attention Notice, Sir, it is customary to supply a copy of the statement to be made by the Minister to Members who have put the Calling Attention Notice. So far we have not received it. Though it is not obligatory, it is customary to supply a copy of the statement before it is made. I do not want that convention to go on the very first day itself. It can be taken up later. We would like to see the statement before we put questions.

MR. SPEAKER : We follow the same old practice.

SHRI SEZHIYAN : We have not received the copy so far.

श्री फूलचन्द वर्मा (उज्जैन) : अध्यक्ष महोदय, हमें मन्त्री महोदय के वक्तव्य की कापी नहीं मिली है।

MR. SPEAKER : Only if the Minister supplies.

श्री शशि भूषण (दक्षिण दिल्ली) : मैं अविलम्बनीय लोक महत्व के निम्नलिखित विषय की ओर पर्यटन तथा नागर विमानन मंत्री का ध्यान दिलाता हूं और प्रार्थना करता हूं कि वह इस बारे में एक वक्तव्य दें :—

"इण्डियन एयर लाइंस कारपोरेशन के कर्मचारियों द्वारा नियमानुसार कार्य करने (वर्क-टु-रूल) की नीति अपनाई जाने और तदुपरांत कार्पोरेशन के प्रबन्धकों द्वारा तालाबन्दी की घोषणा की जाने के कारण उत्पन्न स्थिति।"

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): Sir, the statement has just been prepared. Therefore, I was not able to give a copy of that. I am sorry. It will be cyclostyled and circulated to Members immediately.

श्री फूलचन्द वर्मा (उज्जैन) : मेरा पायंट आफ़ आर्डर है। हमारी कठिनाई यह है कि जब तक मंत्री महोदय के वक्तव्य की प्रति हमें नहीं मिलती है, तब तक हम सप्लीमेंटरी कैसे करेंगे।

MR. SPEAKER : There is no question of supplementaries on the Call Attention Motion.

श्री फूलचन्द वर्मा : अध्यक्ष महोदय, हमें कम से कम एक प्रश्न पूछने का तो अधिकार है। जब तक हमें मंत्री महोदय के वक्तव्य की कापी नहीं मिलेगी, तब तक हम प्रश्न कैसे पूछेंगे ?